

Sl. No. 10

NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH

(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.04.2024 AT 01:30 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
TCP(IB)/106/9/AMR/2019	Under Liquidation	9 of IBC	CMR Transport Contractors Company Pvt Ltd Vs ISR Infra Pvt Ltd
	Rest. A(IBC)/01/2023 in IA(IBC)/75/2022	U/r 11, 48 r/w 49 of NCLT Rules, 2016	M/s. Siddhartha Civil Works Pvt. Ltd Vs. Pradeep Kumar Sravanam (Liquidator) M/s. ISR Infra Pvt. Ltd

**ORDER**

**Rest.A (IBC)/01/2023 in IA(IBC)/75/2022:**

**Present:** Ms. JVL Bharathi, Ld. Counsel for the Liquidator

Physical copy of the counter is not filed. For filing physical copy of the counter within next 3 (three) days, list the matter on 24.06.2024.

Sdlr

SANJAY PURI  
MEMBER (TECHNICAL)

Sdlr

RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)